

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11041/17/24]

Report and Accounts (2022-23) of the Sagarmala Development Company Limited, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF PORTS, SHIPPING AND WATERWAYS (SHRI SHANTANU THAKUR): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Annual Report and Accounts of the Sagarmala Development Company Limited, New Delhi, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 11355/17/24]

I. Reports and Accounts (2022-23) of the Chenab Valley Power Projects (P) Ltd., Jammu and related papers

II. Annual Budget (2023-24) of the Damodar Valley Corporation, Kolkata, West Bengal and related papers

विद्युत मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

I. A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013: -

- (a) Twelfth Annual Report and Accounts of the Chenab Valley Power Projects (P) Ltd., Jammu, Union Territory of Jammu & Kashmir, for the year 2022-23, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review notes on the performance of above Company.

[Placed in Library. See No. L.T.11428/17/24]

II. A copy (in English and Hindi) of the Annual Budget of the Damodar Valley Corporation, Kolkata, West Bengal, for the year 2023-24, under sub-section (3) of